

**HIGH COURT OF UTTARANCHAL AT NAINITAL.**

**NOTIFICATION**

**No. 204 /UHC/Admn.A/2004.**

**Dated: December 13,2004.**

Pursuant to the Government Appointment Order No.11-Ek-(9)/XXXVI (1)/Nyaya Anubhag/2004,Dehradun dated December 6,2004,Sri Dharendra Nath, Retd. Addl. District & Sessions Judge from U.P. is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ IV F.T.C., Hardwar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

**No. 205 /UHC/Admn.A/2004.**

**Dated December 13,2004.**

Pursuant to the Government Appointment Order No.11-Ek-(9)/XXXVI(1)/Nyaya Anubhag/2004,Dehradun dated December 06,2004,Sri Babu Ram, Retd. Addl. District & Sessions Judge from U.P. is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ III F.T.C., Udham Singh Nagar in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court.

Sd/-

(V.K.Maheshwari)  
Registrar General.